

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(31)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04/10/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/929/2019
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER(S) : HINDUSTAN EDUCATIONAL AND CHARITABLE TRUST
NAME OF THE RESPONDENT(S) : G V RAVI KUMAR
SECTION : 60 OF IBC

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1. R. VEDHAYASHANKAR } Counsel for Applicant/Resolution Applicant of Abell
R. ASHOKKUMAR }

2- Aashish Jain kumar
Chinna Aswathy Abraham
(for M/s. Surana & Surana)

Counsel for
Resolution
Professional.
Aashish

ORDER

At request of the parties, list this matter on 23.10.2019.

[S. VIJAYARAGHAVAN]
Member (Technical)

[B.S.V. PRAKASH KUMAR]
Member (Judicial)

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